

Annexure-4 Name of the Corporate Debtor: Universal Commodity Exchange Limited; Date of Commencement of Liquidation: 10-06-2026 (intimation received by the Liquidator on 18-06-2026); List of Creditors as on: 24-06-2026 List of Operational Creditors (Employees) (Amount in ₹)													
Sl No	Name of authorised representative, if any	Name of employee	Details of Claims received		Details of claims admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount Claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceeding the liquidation commencement date	Nature of Claim	% share in total amount of claims admitted					
1				NIL	NIL	NIL	NA	NIL	NIL	NIL	NIL	NIL	NA
		Total		NIL	NIL	NIL	NA	NIL	NIL	NIL	NIL	NIL	NA
## Note - CoC has been constituted in terms of amendment in the (Liquidation Process) Regulations, 2016, dated 01-06-2026.													

